

**IN THE NATIONAL COMPANY LAW TRIBUNAL,**  
**NEW DELHI COURT III**

**Item No. 317**  
**IB-98(ND)/2022**

**IN THE MATTER OF:**

M/s. Indiabulls Housing Finance Ltd

**.....APPLICANT/PETITIONER**

**Vs.**

Dr. Subhash Chandra

**.....RESPONDENT**

**SECTION**

**U/s 95(1)**

**Order delivered on 31.01.2024**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Mayank Mishra, Ms. Sudhiksha Saini,  
Mr. Shikhar Mishra, Advocates.

For the Respondent : Ms. Ritwika Nanda, Advocate

Mr. Sumesh Dhawan, Ms. Vatsala Kak, Mr. Shaurya Sham  
Adv.

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble  
Members.

Put up on **27.02.2024.**

**Sd/-**  
**(Court Officer)**